

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

Mentioning

C.P. No.535/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02nd November 2017, 10.30 A.M

Name of the Company	Sanjiv Kejariwal -Versus- Silver Arts Manufacturing Pvt.Ltd. & Ors.		
Under Section	241/242		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Mr. Sakya Sen, Adv.
2. Mr. Ashis K. Mukherjee Adv.
3. Ms. Payal Saha, Adv.

] for the Petitioner

1. Mr. Sishu Chowdhury
2. Mr. Rishab Banerjee
3. Mr. Saunak Mishra
4. Mr. S.G. Mukherjee
5. Mr. Rahul Singh

} Advocate
for Respondent

Rahul
02/11/17

ORDER

Ld. Counsel for the petitioner and the respondents are present.

Petitioner is directed to serve copies of the petition on the respondents, if not done earlier.

List on 03/11/2017.

Sd

(Jinan K.R.)
Member (J)

Sd

(Vijai Pratap Singh)
Member (J)